

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN):—(a) No.

(b) Does not arise.

दिल्ली से जबलपुर के लिए सीधी रेलगाड़ी

21. श्रीमती रत्न कुमारी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या दिल्ली जंक्शन से जबलपुर तक एक सीधी रेलगाड़ी आरंभ करने का कोई प्रस्ताव सरकार के विचाराधीन है ; और

(ख) यदि हां, तो इस रेलगाड़ी के कब तक आरंभ हो जाने की संभावना है ?

†[Direct train from Delhi to Jabalpur

21. SHRIMATI RATAN KUMARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal under Government's consideration to introduce a direct train from Delhi junction to Jabalpur; and

(b) if so, by when the train is likely to be introduced?]

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण) : (क) और (ख) 149/150 हजरत निजामुद्दीन-आगरा कैंट कुतब एक्सप्रेस को मई, 1978 की किसी तारीख से जबलपुर तक चलाने का निश्चय किया गया है ।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b) It has been decided to extend 149/150 Hazrat Nizamuddin-Agra Cantt. Qutab Express to and from Jabalpur sometime in May, 1978.]

†[] English translation.

### Recommendations of the Hathi Committee

22. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government have taken any final decision on the recommendations of the Hathi Committee;

(b) if so, what are the details thereof; and

(c) whether all the recommendations have been accepted by Government if not, what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.

(b) and (c) A Statement indicating the details of decisions is being laid on the Table of the Rajya Sabha today. The major points on which Government have differed from the recommendations of the Hathi Committee, have also been indicated in the Statement. [Placed in Library. See No. LT-1935A/78].

### Contribution by companies to political parties

23. SHRIMATI KUMUDBEN MANI-SHANKAR JOSHI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) the amount of money contributed by different companies to the political parties during the last three years and so far during the year 1978; and

(b) whether these amounts have been shown in the Balance Sheets of the concerned companies?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) and (b) The Department of Company Affairs have no information about the money contributed by different companies to the political parties. Such contribu-